

Delhi Traffic Police

Haldia Unit of H.F.C. 272

2071. SHRI LAKSHMAN CHANDRA SETH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have decided to close Haldia unit of HFC; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) and (b) A revival package for Hindustan Fertilizer Corporation Ltd. (HFC) was initially formulated in the year 1995 which envisaged a limited revamp of its functional units. The revamp of Haldia Project has not been found to be techno-economically viable. Accordingly, it has been decided to close/hive off the Haldia Project of HFC. The modalities of its implementation are to be submitted to the competent authority in the Government and final sanction of the Board for Industrial and Financial Reconstruction which is a quasi-judicial authority.

Delhi Traffic Police

Removal of Black Films

2072. SHRI TASLIMUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Traffic Police has issued order for removal of black films on the glasses of four wheelers i.e. car, buses etc.;

(b) if so, the number of vehicles from which the black films have been removed by the Delhi Traffic Police;

(c) whether a number of vehicles are running on roads of Delhi with black film on the glasses of cars; and

(d) if so, the details thereof and action proposed to be taken against such guilty Delhi Traffic Police officials?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Delhi Police had in April, 1998 issued a press release for launching a drive against use of such films on the wind screen and glasses of vehicles as contravene provisions contained in rule 100 of the Central Motor Vehicle Rules, 1989.

(b) During the period from May, 1998 to February, 1999, 45,356 vehicles were challaned in Delhi for such

violations and compounding charges amounting to about Rs. 44 lakhs were realized from the offenders.

(c) Yes, Sir.

(d) The drive against use of black film in violation of the statutory provisions is a continuing process.

[Translation]

2710-76

Grants for Schools

2073. SHRI RAJVEER SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government provide grants to the various State Governments for establishment of new Schools under the Intensive Regional Development Scheme;

(b) if so, the names of the states requested for grants; and

(c) the funds allocated to the State Governments under this scheme during 1997-98, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Ministry of Human Resource Development are not administering any scheme under the name of "Intensive Regional Development Scheme". However, under the "Area Intensive Programme for Educationally Backward Minorities", financial assistance is provided to State Governments for providing basic infrastructure and facilities, including establishment of new primary/upper primary school in areas of concentration of educationally backward minorities. Similarly, under the District Primary Education Programme (DPEP), funds are released to the State Implementation Societies for various activities aimed at universalisation of primary education in the selected districts, including the component of establishment of new schools. The position of funds released to the various states during 1997-98 based on the proposals received from them under the aforesaid schemes are indicated in the *Statement*.